

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

NOTICE

It is notified for the information of all the concerned that in view of non-availability of his lordship Hon'ble Mr. Justice Ali Mohammad Magrey on account of his lordship's casual absence on today **the 28th December, 2018 in the 2nd half** and on **31.12.2018**, the cases listed before the **Single Bench of his lordship Hon'ble Mr. Justice Ali Mohammad Magrey on today in the 2nd half** shall stand over and concerned Bench Secretary shall provide the next dates. However in case of urgent matters, parties or their counsel shall mention the same before **Single Bench of his lordship Hon'ble Mr. Justice Sanjeev Kumar**.

It is further notified that the **Regular Division Bench on 31.12.2018** shall now be comprised their lordships **Hon'ble Mr. Justice Sanjeev Kumar & Hon'ble Mr. Justice Rashid Ali Dar in the first half**.

By order.

Sd/-

Registrar Judicial.

Dated: 28-12-2018

Copy to:-

1. Bench Secretary to his lordship Hon'ble Mr. Justice Sanjeev Kumar.
2. Bench Secretary to his lordship Hon'ble Mr. Justice Rashid Ali Dar.
3. All Notice Boards.
4. Incharge NIC for uploading the notice on official website.

...for information.


Registrar Judicial.